

Income-tax Raids

3074. SHRI JYOTIRMOY BOSU:
Will the Minister of FINANCE be
pleased to state:

(a) how many raids were organised by the Income Tax Department and other agencies under the Ministry in search for tax-evaded income in the country between February 1, to May 25, 1980;

(b) particulars of persons whose residences or business premises were raided; and

(c) the outcome of the raids in financial terms in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The Income-tax department conducted 933 raids for suspected tax evasion during the period 1-2-1980 to 31-5-1980.

(b) and (c). The total value of assets seized in these searches amount to Rs. 403.46 lakhs. Considerable time and effort will be involved in giving details of name and seizure made in the case of each search. However, if the Hon'ble Member desires to have information about a particular search the same will be furnished.

Credit Deposit ratio of Nationalised Banks

3075. SHRI JYOTIRMOY BOSU:
Will the Minister of FINANCE be
pleased to state:

(a) current credit deposit ratio of the nationalised banks, region-wise and State-wise;

(b) the reason why the performance of the nationalised banks in this sphere is worst in the Eastern Region

in general and West Bengal in particular; and

(c) what steps, if any, are being taken to improve the position?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Latest available data regarding Region-wise/ State-wise Credit: Deposit Ratios of Public Sector Banks as on the last Friday of June, 1979 are set out in the statement.

(b) The data in the statement would show that the performance of the nationalised banks cannot be termed as worst in the Eastern Region in general or in West Bengal in particular. It is nonetheless recognised that the performance of the banks in the deployment of credit in the Eastern Region, as also in the North-Eastern and Central Regions needs considerable improvement. Several factors such as poor coverage of the branch network due to heavy backlog of neglect of rural areas in the pre-nationalisation days, lack of infra-structure development, limited growth centres with good business potential, low level of investment in rural economy in general and agriculture in particular etc. have contributed to this regional imbalance in the banking development.

(c) The Government have been concerned about the inadequate flow of credit to the under-developed regions. Banks have been asked to devote special attention and efforts towards ensuring larger credit assistance to the priority sector in general and to the beneficiaries of 20 Point Programme in particular. It is expected that this approach will secure larger deployment of bank credit in the underdeveloped Regions. For West Bengal specially, a Standing Working Group has been set up to oversee the measures being taken by the banks for increasing their credit deployment in the State.

Statement

Statewise CD Ratio of Public Sector Banks as the end of June 1979.

State/Union Territory	CD Ratio (%)
Northern Region 93.6	
1. Haryana	66.2
2. Himachal Pradesh	28.0
3. Jammu & Kashmir	34.0
4. Punjab	38.4
5. Rajasthan	69.1
6. Chandigarh	366.1
7. Delhi	114.3
North-Eastern Region 34.8	
1. Assam	39.4
2. Manipur	21.6
3. Meghalaya	19.1
4. Nagaland	29.5
5. Sikkim	3.4
6. Tripura	41.1
7. Arunachal Pradesh	10.0
8. Mizoram	6.7
Eastern Region 53.9	
1. Bihar	40.4
2. Orissa	58.2
3. West Bengal	59.2
4. Andaman & Nicobar Islands	22.5
Central Region 49.1	
1. Madhya Pradesh	53.7
2. Uttar Pradesh	47.5
Western Region 66.9	
1. Gujarat	51.8
2. Maharashtra	74.6
3. Dadra & Nagar Haveli	70.0
4. Goa, Daman & Diu	37.7

State/Union Territory

C:D Ratio (%)

Southern Region 82.1	
1. Andhra Pradesh	76.7
2. Karnataka	81.7
3. Kerala	67.0
4. Tamil Nadu	94.0
5. Lakshadweep	10.0
6. Pondicherry	61.3
GRAND TOTAL 70.0	

Data are provisional.

Recovery of Income-tax from Members of Singhania Industrial House

3076. SHRI JYOTIRMOY BOSU: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 936 on 13th July, 1979, regarding alleged charges of tax evasion and violation of FERA against members of Singhania Industrial House and state:

(a) the reasons why no steps have been taken to realise the entire amount of evaded income-tax by members of this industrial house;

(b) whether the notices for levy of penalty have been implemented;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) While implementing the assurance given in Lak Sabha Unstarred Question No. 936 for 13th July, 1979, the House was informed that the total amount of Income-tax alleged to be evaded by Members of Singhania Industrial House was approximately Rs. 179.27 lakhs. Steps, in accordance with law, are taken from time to time to recover the income-tax due from the